

## Sixteenth Loksabha

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Title: Need to award Bharat Ratna posthumously to His Holiness Sri Sri Sri Dr. Shivakumara Maha Swamiji.

SHRI S.P. MUDDAHANUME GOWDA (TUMKUR): Madam, I want to raise a very important issue. ...(*Interruptions*) In fact, I have sought for raising the matter in my mother tongue, Kannada. ...(*Interruptions*)

\*Madam, Today I would like to raise the issue of conferring Bharat Ratna award posthumously to His holiness Sri Sri Sri Dr. Shivakumara Maha Swamiji, who is 'Shataayushi' (supercentenarian). He lived for 111 years and he was also known as 'Trividha Dasohi' as he was instrumental in providing free shelter, free education and free food to crores of devotees. His holiness attained 'Lingaikya', means became one with the Lord Shiva, breathed his last recently. His yeoman service to the society is matchless in the entire world and has won hearts and minds of crores of people. His devotees spread all over the world.

I would like to draw the attention of the entire 'House' through you Madam, the government of Karnataka recommended to the union government to consider His holiness Sri Sri Sri Dr. Shivakumara Maha Swamiji's name for awarding the highest civilian award of the country Bharat Ratna when he was alive. And it is the desire of crores of followers of Swamiji. However, the Central government has disappointed all of us by not considering him for the greatest award of the country Bharat Ratna. It is rather painful and we are disappointed with the central government. It is not good on the part of the Central government as it did pay respect to the concern of the people.

Therefore, I urge upon the Union Government to consider the issue and award Bharat Ratna posthumously to His Holiness Sri Sri Sri Dr. Shivakumara Maha Swamiji at the

earliest.. ...(*Interruptions*) Thank you very much, Madam. ...(*Interruptions*)

HON. SPEAKER:

Shri R. Dhruvanarayana,

Shri B.N. Chandrappa,

Dr. Kulmani Samal,

Shri V.S. Ugrappa and

Shrimati Supriya Sule are permitted to associate with the issue raised by Shri S.P. Muddahanume Gowda.

... (*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet again at 2 pm.

**12 28 hrs**

*The Lok Sabha then adjourned till Fourteen of the Clock.*

**14 02 hrs**

*The Lok Sabha reassembled at Two Minutes past*

*Fourteen of the Clock.*

(Hon. Speaker *in the Chair*)